

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 19.04.2018

**ORDER NO. 67 of 2018**

Hon'ble President is pleased to partially modify the roster **order no. 66 of 2018 for CESTAT Mumbai** to the extent indicated below:-

**On 19.4.2018 at 2.30 p.m.** Hon'ble Shri Ramesh Nair, Member (J) and Hon'ble Shri Raju, Member (T) will hear following part-heard matters :


C/Stay/93218/2017 in C/87944/2017 & Ors.

By Order

  
(A.Mohan Kumar) <sup>19/4/18</sup>  
Registrar

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19/04/18  
Dy. Registrar